

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.44(11)-HC/2018/8206

Dated, Agartala, the 8<sup>th</sup> May, 2019

**NOTIFICATION**

The High Court, with a view to maintain confidentiality and privacy of the litigants in Family Courts, has been pleased to order as follows:

1. The names of the parties in the litigations pending before the Family Courts and in the matters decided by the Family Courts shall not be disclosed to public
2. Delivery of certified copies of the Judgments / orders passed by the Family Courts shall be restricted to the parties to the proceedings as far as practicable.
3. In some of the Districts in Tripura, the District Judges are trying Family Court matters due to non availability of Family Courts in those places. The restrictions hereby imposed shall also apply to the Family Court matters pending before the District Judges.

By order

Sd/-

(S. G. Chattopadhyay)  
Registrar General

No.F.44(11)-HC/2018/8207-226

Dated, Agartala, the 8<sup>th</sup> May, 2019

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala
2. Sri Ramesh Babu, Member, Human Resource for appraisal of His Lordship, Hon'ble Mr. Justice Madan B Lokur, former Judge, Supreme Court of India and Chairman eCommittee, Supreme Court of India.
3. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
4. **The District & Sessions Judge,**  
South Tripura Judicial District, Belonia / West Tripura Judicial District, Agartala/ Gomati Judicial District, Udaipur/ North Tripura Judicial District, Dharmanagar / Unakoti Judicial District, Kailashahar / Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/Sepahijala Judicial District, Sonamura.
5. **The Judge, Family Court** at Agartala in West Tripura Judicial District/ Udaipur in Gomati Judicial District & Kailashahar in Unakoti Judicial District.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Registrar (Admn.), High Court of Tripura, Agartala.
9. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.
10. Concerned file.

  
Registrar General